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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

CORRIGENDUM

New Delhi, Dated: 20 December, 2021

Subject: Corrigendum to Public Notice No. 43/2015-2020 dated 16.12.2021.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following correction in a Column as in the para –A of Public Notice No. 43/2015-2020 published on 16.12.2021.

| MEIS Serial no. for 8541 4012 as per PN 43 dated 16.12.2021 | Corrected MEIS Serial no. for HS Code 8541 4012 |
|---|--|
| 8145 | 8147 |

Effect of Corrigendum:- A correction has been made in Public Notice 43/2015-20 issued on 16.12.2021 so that MEIS Serial no. 8145 is read as MEIS Serial no. 8147.

(Amit Yadav)

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